

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 265 of 2016 &
IA No. 553 of 2016**

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain for R-2

ORDER

Learned counsel for Respondent No.2 seeks four weeks time to file reply. He may file the same on or before 08.03.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 23.03.2017 after serving copy on the other side.

List the matter on **28.03.2017**. Tag to Appeal No. 93 of 2015.

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson